(Home) and representatives of Planning Commission and various other Ministries. The Sanctioning Committee consders in detail the Integrated Tribal Development Projects which are submitted by the State Governments. So far 24-1-T.D.Ps have been considered by the Sanctioning Committee and approved subject to certain observations.

Sing-da Dam in Afanipur

- 583. SHRI TOMPOK SINGH: Will the Minister of PLANNING be pleased to state:
- (a) whether it is a fact that work on the Singda Dam in Manipur has been started without obtaining approval of the Planning Commission by the . State Government;
- (b) if so, what are the reasons for delay in according approval by the Planning Commission and what are the reasons for starting the work without the approval of the Commission:
- (c) what is the cost involved in the project; and
- (d) when was the actual work started and what is the present position of the work?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): (a) No, "Sir. The Single Dam Project was accepted by the Planning Commission in December, 1974.

- (b) Does not arise.
- (c) As per the latest project report received from the Government of Manipur, the cost involved is Rs. 9.53 crorese for irrigation and water supply.
- (d) Preliminary works on the project like approach roads, colony etc. were started during 1974-75. Work on the dam has been taken up in 1975-76 and is now in progress. Contract for the pam has been awarded to the National Projects Construction Corporation. The Corporation has collected rrachinery an has excavat-

ed the cut off trench in the right bank Construction materials have also been collected.

Extension of Employment Guarantee Scheme in Maharashtra

584. SHRI S W. DHABE: Will the Minister of PLANNING be pleased to state whether the Central Government have taken any steps to extend to other States the Employment Guarantee Scheme as implemented by the Maharashtra Government in the rural areas of that State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SANKAR GHOSE): Maharashtra Employment Guarantee Scheme is a State scheme included in the State Plan of Maharashtra. It was formulated by the State Government having regard to the local conditions. Similarly, production-oriented employment schemes formulated by certain other State Governments have been included in the respective State Plans which have been approved by the Planning Commission.

Change to the pattern of examination for recruitment to I.A.S.

- 585. SHRIMATI AMBIKA SONI: Will the PRIME MINISTER be pleased to state-.
- (a) whether it is a fact that the pattern of examination for recruitment to the Indian Administrative Service is being changed from the year 1977 in accordance with the recommendations of the Kothari Commission;
- (b) if so, what are the details in this regard; and
- (c) whether the existing system of education and examination in the universities is satisfactory to equip students to take I.A.S. Examination in the changed pattern?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE RE-[FORMS (SHRI OM MEHTA): (a) to